OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In conformance with the office order dated 24-02-2024 The following shortlisted officials (retired from this establishment) engaged on contractual basis are deputed in the districts as mentioned against their name with immediate effect:

SI. No.	Name, Designation & Emp. Code	Father's Name	Posting Complex
1.	Sh. Bal Krishan Vats	Sh. Jai Narayan	Tis Hazari courts
2.	Ms. Santosh Kumari Verma	Sh. Ashok Kumar Verma	Tis Hazari Courts
3.	Sh. Rajender Singh Phartiyal	Sh. Jait Singh Phartiyal	Tis Hazari Courts
4.	Sh. Sunil Kumar	Lt. Sh. Gulab Chand	Tis Hazari courts
5.	Sh. Rajesh Kumar	Lt. Sh. Chander Bans	Tis Hazari courts
6.	Sh. Harish Chand	Sh. Punnu Ram	Tis Hazari Couts
7.	Sh. Rajendra Singh Rana	Lt. Sh. Malkhan Singh Rana	Tis Hazari Couts
8.	Sh. Rajendra Singh Jimiwal	Lt. Sh. Narayan Singh Jimiwal	Tis Hazari Court
9.	Sh. Mukesh Joshi	Lt. Sh. Rama Nand Joshi	Tis Hazari Courts
10.	Sh. Rajinder Kumar	Sh. Jagua Ram	Saket Courts
11.	Sh. Narendra Singh	Sh. Kunwar Singh	Saket Courts
12.	Sh. Virendra Pal	Lt. Sh. Rati Ram	Rohini Courts
13.	Sh. Jaiveer Singh	Sh. Sarda Ram	Rohini Courts
14.	Sh. Rajan Oberoi	Lt. Sh. Amar Nath Oberoi	Rohini Courts
15.	Sh. Sunil Kumar Vats	Sh. Jai Narayan Vats	Dwarka Courts
16.	Sh. Selvarajan N	Sh. Narayanan Achary N	Dwarka Courts
17.	Sh. Khagraj Kandel	Sh. Lakshi Prasad Kandel	KKD Courts
18.	Sh. Ramjee Upadhyay	Sh. Gouri Swor Upadhyay	KKD Courts
19.	Sh. Budhi Ballabh	Lt. Sh. Chinta Mani	KKD Courts
20.	Sh. Manoj Suri	Sh.Brij Mohan Suri	KKD Courts
21.	Sh. M. R. Manmadha Menon	Sh. Sh. S. R Nair	Patiala House Courts
22.	Sh. Braham Singh Yadav	Lt. Sh. L. R Yadav	Patiala House Courts

Note: 1. All the aforesaid re-engaged officials are to report on 27/02/2024 to the Office Pool of the respective District(s) in which they have been deputed vide the immediate order.

2. All these officials are expected to function as task force in the respective Districts to which they are assigned for, to primarily look after the work related to Record Rooms, Weeding Out of old records and Digitization per say or as directed by the senior most Ld. PD & SJ of the Said Complex in which he or she is deputed.

3. The Ld. PD&SJ concerned shall ensure that the aforementioned re-engaged officials shall not be posted/deputed as Ahlmad/Assistant Ahlmad or Reader for the courts.

(Narottam Kaushal) Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi

No. 13767 - 13822 /P&T/Admn.II/HQs/2024

Dated, Delhi the

Copy forwarded for information and necessary action to:

- 1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
- 2. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
- 3. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
- 4. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
- 5. The Administrative Officer (J)/Branch in-charge Recruitment Cell, THC, Delhi.
- 6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
- The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
- 8. The officials concerned for necessary compliance.